

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
Common Order in
O.A.Nos.327/2007, 305/07, 306/07 and 307/07

Dated Thursday the 23rd day of August, 2007.

CORAM :

HON'BLE SHRI GEORGE PARACKEN, JUDICIAL MEMBER

O.A.No.:327/07

Mini S.

Section Officer (adhoc),
Office of the Accountant General (A&E), Kerala,
Branch Office, Trichur
Residing at No.35/983, Plakkat Lane, Trichur. Applicant
By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India represented by
Comptroller & Auditor General of India
New Delhi
- 2 The Accountant General (A&E), Kerala
Thiruvananthapuram
- 3 Antony Flemmy Mathew
Senior Accountant, presently in the
Office of the Accountant General (A&E), Kerala,
Trichur, Kerala. Respondents

By Advocate Mr.TPM I Khan SCGSC

O.A.No:305/07

P.G.Jayakumar
Section Officer(ad-hoc),
Office of the Accountant General (A&E), Kerala,
Kaloor, Ernakulam
Residing at No.C-10, Accountant General's
Office Staff Quarters, Kaloor, Ernakulam. Applicant.
By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India represented by
Comptroller & Auditor General of India
New Delhi

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- 2 The Accountant General A&E), Kerala
 Thiruvananthapuram
- 3 Antony Flemmy Mathew
 Senior Accountant, presently in the
 Office of the Accountant General (A&E), Kerala,
 Trichur, Kerala ... Respondents

By Advocate :Mr.TPM I Khan SCGSC(R 1&2)
 Mr.S.Radhakrishnan (R-3)

O.A.No.:306/07

V.S.Santhoshkumar
 Sr.Accountant,
 O/o AG (A&E), Kerala, Kaloor, Ernakulam
 Residing at No.C-10, Accountant General's
 Office Staff Quarters, Kaloor, Ernakulam. ...Applicant.

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India represented by
 Comptroller & Auditor General of India
 New Delhi
- 2 The Accountant General A&E), Kerala
 Thiruvananthapuram
- 3 Antony Flemmy Mathew
 Senior Accountant, presently in the
 Office of the Accountant General (A&E), Kerala,
 Trichur, Kerala
- 4 Johny Mathew
 Sr.Accountant,
 Office of the Accountant General (A&E), Kerala,
 Main Office, Thiruvananthapuram. ... Respondents

By Advocate : Mr.TPM I Khan SCGSC(R 1&2)
 Mr.S.Radhakrishnan (R-3)

O.A.No.:307/07

N.A.Viswajit
Sr.Accountant,
Office of the Accountant General (A&E), Kerala,
Kaloor, Ernakulam.
Residing at Padakkara House,
Sree Krishna Temple Road, Kumbalangi,
Kochi-682 007.

... Applicant.

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 Union of India represented by
Comptroller & Auditor General of India
New Delhi
- 2 The Accountant General (A&E), Kerala
Thiruvananthapuram
- 3 Antony Flemmy Mathew
Senior Accountant, presently in the
Office of the Accountant General (A&E), Kerala,
Trichur, Kerala
- 4 Manoj.B.
Senior Accountant,
Office of the Accountant General (A&E), Kerala,
Kottayam ... Respondents

By Advocate : Mr.TPM I Khan SCGSC(R 1&2)
Mr.S.Radhakrishnan (R-3)

The application having been heard on 23.8.2007 the Tribunal, on the same day delivered the following:

(ORDER)

Hon'ble Shri George Paracken, Judicial Member

All these OAs are identical in nature. All the applicants are aggrieved by the very same Annexure A-1 Sectional Order dated 3/5/2007 by which they have been transferred to different stations. Counsel for

Applicants has fairly submitted that their grievances are being sorted out by the respondents themselves and he would like to withdrawn these OAs. The respondents counsel has no objection for this course of action.

Accordingly all these four OAs are dismissed as withdrawn

There shall be no orders as to costs.

GEORGE PARACKEN
JUDICIAL MEMBER

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